

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 135 OF 2016**

**Dated: 22<sup>nd</sup> February, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s National Engineering Industries Ltd.**

**...Appellant(s)**

**Vs.**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms Swapna Seshari  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*